

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

(69)

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: **23 DEC 1994**

Miscellaneous APPLICATION NO: 563 of 1994 in OA.NO.984/1993.

APPLICANTS:- Sri.H.N.Thulasiramaiah and another,
V/S.

RESPONDENTS:- The Director, Deptt. Exams Section, Telecom Deptt.
New Delhi and Others.

To

1. Dr.M.S.Nagaraja, Advocate,
No.11, Second Floor,
First Cross, Sujatha Complex,
Gandhinagar, Bangalore-9.
2. Sri.M.Vasudeva Rao,
Addl. Central Govt. Stng. Counsel,
High Court Bldg, Bangalore-1.


Subject:- Forwarding of copies of the Order passed by the
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on 14-12-1994.

Issued on
23/12/94

o/c

for 
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

In the Central Administrative Tribunal
Bangalore Bench
Bangalore

70

MA No. 563 194 - For Extn. of Time in

Original Application No. 984 of 1993

ORDER SHEET (contd)

Sh. H. N. Thulasiramaiah & Arr. v. The Dist. Telecom Deptt. N. Delhi & cas

Date	Office Notes	Orders of Tribunal
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ORDERS ON MA 563/94

VR (MA)/ ANV (MJ)
14.12.94

Heard. Respondents have made this MA of 563/94 seeking extension of time by a further period of two months on the ground that there is a contrary decision of the Madras Bench of this Tribunal which is in favour of the respondents and therefore they have filed a Special Leave Petition before the Supreme Court. Regard being had that the matter is now before the Supreme Court, it is proper to extend the time as sought by the respondents. Accordingly MA 563/94 is allowed and time extended by a further period of two months from 12.12.94.



Sd-
M(J)

14/12/94

Sd-

M(A)

TRUE COPY

23/12/94
Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

(68)

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Miscellaneous Appln.No.406 of 94 in

Dated: 29 SEP 1994

APPLICATION NO: 984 of 1993.

APPLICANTS:- Sri.H.N.Thulasiramaiah and another
V/S.

RESPONDENTS:- The Director, Deptl.Exam.Section, Deptt.of Telecom,
New Delhi and Others.

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1. Dr.M.S.Nagaraja, Advocate,
No.11, First Cross, II Floor,
Second Floor, Sujatha Complex,
Gandhinagar, Bangalore-560009.

2. Sri.M.Vasudeva Rao, Addl.Central
Govt.Stng.Counsel, High Court Bldg,
Bangalore-560001.

Subject:- Forwarding of copies of the Orders passed by the
Central Administrative Tribunal, Bangalore.
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Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on 12th Sept'94.

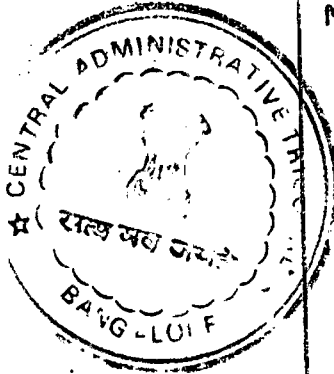
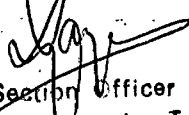
Issued on
29/9/94

o/c

for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

Sri. A.N. Thulasiramiah & Anr. Vs. The Director, Dept. Exam. Telecom,
New Delhi, & others.

(66) 2
CA 984/93.

Date	Office Notes	Orders of Tribunal
		<p>VR (MA)/ANV (MJ) 12.9.94</p> <p><u>ORDERS ON MA 406/94</u></p> <p>Heard.</p> <p>MA 406/94 seeking extension of time is allowed for a further period of the three months from 09.09.1994.</p> <p>Sd/- M(J) 12/9/94</p> <p>Sd/- M(A)</p> <p></p> <p>TRUE COPY</p> <p> Section Officer Central Administrative Tribunal Bangalore Bench Bangalore</p>

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CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated:- 29 APR 1994

APPLICATION NUMBER: 984 of 1993.

APPLICANTS:

Sri.H.N.Thulasiramaiah and another v/s. The Director, Departmental
To. Exam. Section, Deptt. of Telecom,
New Delhi and Others.

RESPONDENTS:

1. D r.M.S.Nagaraja, Advocate, No.11, Second Floor, First Cross,
Sujatha Complex, Gandhinagar, Bangalore-560009.
2. The Chief General Manager, Karnataka Telecom Region,
No.1, Old Madras Road, Ulsoor, Bangalore-560008.
3. Sri.M.Vasudeva Rao, Addl. Central Govt. Stng. Counsel,
High Court Building, Bangalore-1.

Subject:- Forwarding of copies of the Orders passed by the
Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above
mentioned application(s) on 15-04-1994.

Issued on
29/4/94

R

gm*

of

for *R. Shankar*
DEPUTY REGISTRAR
JUDICIAL BRANCHES. 29/4

CENTRAL ADMINISTRATIVE TRIBUNAL : BANGALORE BENCH

(61) APPLICATION NO. 984/1993

DATED THIS THE FIFTEENTH DAY OF APRIL, 1994.

Mr. Justice P.K. Shyamsundar, Vice Chairman

Mr. T.V. Ramanan, Member (A)

1. Shri H.N. Thulasiramaiah
Aged 31 years
Heglavadi, Gubbi Taluk
Tumkur District.
 2. Shri R.V. Hegde
Aged 31 years
Near Government Well, Upparahalli
Tumkur.
- ... Applicants

(By Dr. M.S. Nagaraja, Advocate)

Vs.

1. The Director
Departmental Examination Section
Department of Telecommunications
Dak Bhavan, parliament Street
New Delhi-110 001.
 2. The Director General (STC)
Ministry of Communications
Department of Telecommunications
Government of India, New Delhi.
 3. The Chief General Manager
Karnataka Telecom Circle
Bangalore.
 4. The Telecom District Engineer
Tumkur.
- ... Respondents

(By Shri M.V. Rao, A.C.G.S.C.)

O R D E R

(Mr. Justice P.K. Shyamsundar,
Vice Chairman)

We have heard both sides. We think it appropriate to direct the respondents to consider and dispose of the applicant's representation stated to have been made and is still pending. That representation to be disposed of taking into consideration the judgement of this Tribunal rendered in



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O.A. 344/1993 decided on 6th January, 1994 wherein the principle laid down is that SC/ST candidates who appear for Departmental Examination, in relation the subjects in which they were unsuccessful, they should be graced upto passing level provided they are otherwise found to be suitable for promotion. Time for compliance is 4 months from the date of receipt of a copy of this order. No costs.

Sd/-

(T.V. RAMANAN)
MEMBER (A)

Sd/-

(P.K. SHYAMSUNDAR)
VICE CHAIRMAN

TRUE COPY

S. Shauhar
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

